

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 842
ANSWERED ON 17TH SEPTEMBER, 2020**

FREE MEDICAL TREATMENT TO ROAD ACCIDENT VICTIMS

842. SHRI GAJANAN KIRTIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road accidents on National Highways(NHs) in the State of Maharashtra reported during the last three years and the current year;**
- (b) whether victims of road accidents on NHs are provided with free medical treatment by the Government and if so, the details thereof;**
- (c) the estimated funds required for such treatment and the funds released for this purpose during the said period;**
- (d) whether the Government proposes to increase toll charges on NHs to generate adequate funds for providing free medical treatment to road accident victims hit by uninsured vehicles and victims of hit and run cases and if so, the details thereof; and**
- (e) the other steps taken by the Government to prevent accidents on NHs?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The total number of road accidents on National Highways (NHs) in the State of Maharashtra during last three years and current year i.e. 2016 to 2019 are as under:**

Year	Total number of road accidents on NHs
2016	10364
2017	9237
2018	9355
2019	8360

(b) & (c) No such scheme is currently being executed or was operational during last three years.

(d) The Motor Vehicles (Amendment) Act, 2019 was published in the Official Gazette on 09th August, 2019. Certain provisions have been implemented w.e.f 01st September, 2019 vide S.O 3110 (E) dated 28.08.2019 and S.O 3147 (E) dated 30.08.2019. For implementation of the rest of the provisions including section 51 of the Motor Vehicles (Amendment) Act, 2019, rules are being formulated and will be published in due course of time. Section 51 of the Motor Vehicles (Amendment) Act, 2019 provides for insertion of section 162 which provides for the Central Government to make a scheme for the cashless treatment of victims of the road accident during the golden hour and such scheme may contain

provisions for creation of a fund for such treatment. For financing of the component for treatment of road accident victims caused by uninsured or Hit & Run vehicles, the various options are being examined including additional fee for use of National Highways.

(e)The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
